

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.172/9/HDB/2020
NAME OF THE COMPANY	Soma Enterprises Ltd
NAME OF THE PETITIONER(S)	Brijda Roadlines Pvt Ltd
NAME OF THE RESPONDENT(S)	Soma Enterprises Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No one appeared for the Operational Creditor.

Learned counsel for the Corporate Debtor appeared. He submits that Registered Office of the Corporate Debtor Company is in Pune and not in Hyderabad. However, MCA data as filed by the Operational Creditor in Annexure B shows that Registered Office of the Corporate Debtor also in Hyderabad. We direct learned counsel for the Corporate Debtor to produce a copy of Master Data to establish his contention regarding Registered Office.

Matter stands adjourned to 27.08.2021.

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**MEMBER TECHNICAL**

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**MEMBER JUDICIAL**